

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

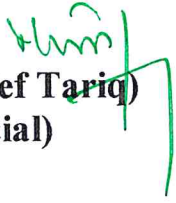
**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	IND/849/ (IB)/CB/2017
NAME OF THE PETITIONER(S)	:	SPEED SOLAR SOLUTIONS
NAME OF THE RESPONDENT(S)	:	BORG ENERGY INDIA PVT LTD
UNDER SECTION	:	9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

**ORDER**

As the time of the court is over, adjourn the matter to **31.5.2017 at 2.30 P.M.**

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**